

(c) when the construction work will be started and when it is expected to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) The work of construction of another Oil Jetty at Haldia is yet be raken up. Having regard to the problems of Estuary management and regime control in the Hooghly Estuary, it was considered necessary to have a feasibility study to identify various possible locations for a second oil discharge facility. In fact, M/S Engineers India Limited, the Consultants for undertaking the feasibility study of the project were appointed in June 1980. The Consultants, in association with a foreign back up expert in the field, submitted their report in December 1981. The study considered various alternatives at various locations, their broad capital and operational costs and the economics thereof, and recommended construction of another Oil Terminal, similar to the existing one, immediately sout of the existing jetty. The Calcutta Port Trust, considered the recommendations and Commissioned M/S Engineers India Limited in June 1982 to prepare a detailed Project Report. The Consultants submitted their final report in August 1983. Based on the recommendations of the Consultants, action, has been initiated for an investment decision.

(c) The constuction work is likely to commence in 1984-85 and completed in about two years.

गाड़ी और माल गाड़ी के बीच
हुई टक्कर

497. श्री सत्य नारायण जटिया : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिनांक 3 अक्तूबर, 1983 को पश्चिम रेलवे के अन्तर्गत डूँज-देवास सेक्सन में नारंगी पुर स्टेशन पर सवारी-गाड़ी और माल-गाड़ी के बीच हुई दुर्घटना के कारणों का व्यौरा क्या है, और

(ख) इस सम्बन्ध में दी गई सहायता का व्यौरा क्या है तथा प्रत्येक घायल व्यक्ति को मुआवजे की कितनी राशि प्रदान की गई ?

रेल मन्त्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) रेल संरक्षा आयुक्त, पश्चिम सर्कल द्वारा दुर्घटना की जांच की जा रही है। उनकी रिपोर्ट की प्रतिक्षा है।

(ख) दुर्घटना के शिकार हुए व्यक्तियों या उनके सम्बन्धियों को 6,500 सौ रुपए की अनुग्रह -राशि का भुगतान कर दिया गया है। सम्बन्धित जिला मजिस्ट्रेट द्वारा जो कि भारतीय रेल अधिनियम के अधीन पदेन दावा आयुक्त हैं, जो मुआवजा तय किया जायेगा, उसका भुगतान कर दिया जायेगा। ड्यूटी पर तैनात रेल कर्मचारियों को कर्मकार प्रतिकर अधिनियम के अधीन स्वीकार्य मुआवजा दिया जायेगा।

Teacher-Student Ratio in Central Universities

498. SHRI S.T.K. JAKKAYAN : Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of students and teachers, in each of the Central Universities as on 39 September, 1983 ;

(b) what is the student-teacher ratio in these Universities ; and

(c) what steps Government propose to take to rationalise the student-teacher ratio in these Univeirsities ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) The information as on 30.9.1982 in respect of all the Central Universities is as follows:-

Name of the University	No. of Students	No. of teachers	Student teacher ratio.
(1)	(2)	(3)	(4)
Aligarh Muslim University (Upto 31.3.83)	11153	1004	11:1
Banaras Hindu University (1981-82)	14597	1404	10.3:1
University session is behind schedule.			
Delhi University	12014	627	19.2:1
Hyderabad University	668	97	6.9:1
Jawaharlal Nehru University	3266	282	11.6:1
North-Eastern Hill University	1082	153	7.1:1
Visva-Bharati	1753	442	4.2:1

(c) No such steps are under consideration of the Government.

Number of Railway Accidents since January, 1983

499. SHRI H. N. BAHUGUNA :
SHRI N. K. SHEJWALKAR :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railways accidents that took place since January, 1983

(b) the causes thereof ;

(c) total loss of life and property involved, compensation paid or payable ;
and

(d) whether Government consider this situation satisfactory and if not, the corrective steps proposed ?

THE MINISTER OF RAILWAYS
(SHRI (A.B.A. GHANI KHAN CHOU-
DHURY) : (a) During January to October 1983, 616 train accidents took place on the Indian Railways.

(b) These accidents have been attributed to failure of Railway staff ; failure of persons other than Railway Staff, rolling stock defects, track failures and combination of rolling stock and track defects, sabotage, etc.